

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1869
TO BE ANSWERED ON 28.07.2016

BIODIVERSITY MONITORING COMMITTEE

1869. ADV. JOICE GEORGE

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether all gram panchayats in the country have constituted Biodiversity Monitoring Committee (BMC), if so, the details thereof, State-wise;
- (b) whether the People's Biodiversity Register (PBR) was prepared by all the Panchayats, if so, the details thereof, State-wise;
- (c) whether the functioning of the BMCs are successful with commendable outcomes; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM PUPALA)

- (a) So far, 41,180 Biodiversity Management Committees (BMCs) have been formed in 26 States across the country. The State-wise details of BMCs are appended as Annexe- A.
- (b) So far, 2889 Peoples' Biodiversity Registers (PBRs) have been documented in 17 States across the country. The State-wise detail of PBRs prepared is annexed as Annexe- B.
- (c) & (d) As provided for in the Biological Diversity Act, 2002, and Rules 2004, the functions of the BMCs include promoting conservation, sustainable use and documentation of biological diversity and preparation of PBRs. The National Biodiversity Authority (NBA) set up for implementation of the Biological Diversity Act has issued Guidelines for operationalisation of BMCs in 2013.

Two BMCs, one from Uttarakhand (Dudhai BMC) and one from Arunachal Pradesh (Niitii hong BMC) have been awarded India Biodiversity Awards on the International Day for Biological Diversity on May 22, 2016, for their role in conservation and sustainable use of biological resources.

Number of Biodiversity Management Committees constituted in the States referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1869 answered on 28.07.2016.

S.No.	State Biodiversity boards	No. of BMCs
1.	Andhra Pradesh	1741
2.	Arunachal Pradesh	58
3.	Assam	171
4.	Chhattisgarh	27
5.	Goa	54
6.	Gujarat	4834
7.	Himachal Pradesh	160
8.	Jharkhand	135
9.	Karnataka	4636
10.	Kerala	1034
11.	Madhya Pradesh	23406
12.	Maharashtra	890
13.	Manipur	62
14.	Meghalaya	105
15.	Mizoram	221
16.	Nagaland	10
17.	Odisha	704
18.	Punjab	55
19.	Rajasthan	49
20.	Sikkim	25
21.	Tamilnadu	16
22.	Telangana	1515
23.	Tripura	280
24.	Uttarakhand	765
25.	Uttar Pradesh	32
26.	West Bengal	195
Total		41,180

Annexe - B

Number of Peoples' Biodiversity Registers (PBRs) prepared so far in the States referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 1869 answered on 28.07.2016

State-wise status of PBR		
S. no	SBBs	PBRs as of 31/03/2015
1	Arunachal Pradesh	-
2	Assam	6
3	Andhra Pradesh	28
4	Chhattisgarh	7
5	Goa	-
6	Gujarat	441
7	Himachal Pradesh	-
8	Jharkhand	11
9	Kerala	854
10	Karnataka	468
11	Manipur	10
12	Meghalaya	-
13	Mizoram	3
14	Maharashtra	37
15	Madhya Pradesh	704
16	Nagaland	-
17	Odisha	76
18	Punjab	-
19	Rajasthan	-
20	Sikkim	-
21	Telangana	9
22	Tripura	126
23	Tamil Nadu	-
24	Uttar Pradesh	11
25	Uttarakhand	22
26	West Bengal	76
	Total	2889
